

B. A. No.
FIR No.91/2020
PS Gulabi Bagh
State v. Deepak @ Deepu
U/s 302/34 IPC

24.07.2021 at 4 pm

Record transmitted is not legible, better copy be transmitted again.

For record and orders, put up on 27.7.2021.

Copy of order be forwarded to Ld.Counsel for accused-applicant through electronic mode.



(Neelofer Abida Perveen)
SpecialJudge-02, NDPS/
ASJ, (Central), THC/Delhi
24.07.2021